99 Written Answers

मात्र और तुलना-पत्र में दी गई मात्रा में असंगति होने के कारण पंजीकरण गुजरात सरकार के पुनरीक्षाधीन हैं।

(ग) लघु उद्योग के लिए औद्योगिक नीति बनाई जाती है ताकि कोई भी बड़ा एकक लघु उद्योगों पर प्रभुत्व स्थापित न कर सके। इस नीति के तहत अन्य औद्योगिक उपक्रमों अथवा लघु उद्योग के उपक्रमों को विदेशी और /अथवा स्वदेशी इक्विटी सहित 24%इक्विटी-भागीदारी की अनुमति हैं। 24% इक्विटी भागीदारी की अनुमति से,विदेशी कंपनियों अथवा स्वदेशी बड़े उपक्रमों को लघु क्षेत्र पर प्रभुत्व स्थापित करने की अनुमति नहीं मिलती है

FDI in the country

1599. SHRI PRAFULL GORADIA: Will the Minister of INDUSTRY be pleased to state:

(a) the details of the Foreign Direct Investment made in the country during each of the last five years as on date, State-wise;

(b) the details of the countries came forward and the areas in which the investment made;

(c) whether some of the proposals of Foreign Direct Investment are pending with Government;

(d) if so, the details thereof; and

(e) the time by which these proposals are likely to be cleared?

THE MINSITER OF INDUSTRY (SHRI SIKANDER BAKHT): (a) 6629 proposals for financial collaboration involving foreign direct investment of Rs 1,61,752.29 crore have been approved during the last five years i.e. from January, 1994 to October, 1998. A statement showing yearly break-up of such approvals is enclosed in the Statement (I to IV) (see below)

(b) The details regarding origin/areas of investment are published on a monthly basis in SIA Newsletter which is widely circulated, including the Parliament Library.

(c) to (e) As on 30th November, 1998, 24 FDI proposals pertaining to the following Sectors were pending beyond the prescribed time limit of 6 weeks for disposal of application:

Sectors	No. of proposals
(i) Information & Broadcating	14
(ii) Food Processing Industries/	CPC 6
(iii) Tobacco	1
(iv) Minerals	1
(v) Rapid Transport	1
(vi) Petroleum & Natural Gas	1

These proposals are deferred for final decision at the request of the Administrative Ministrv (ies) concerned pending finalisation of sectoral policies on Print Media & Broadcasting Policy, examination of Supreme Court Judgement and Law Commission's recommendations on licensing powers in respect of alcohol etc. The proposals will be taken up for consideration by FIPB as soon as Administrative Ministries are able to finalise their views.

Statement-I

State-wise Break up of Foreign Collaboration & Foreign Direct Investment Proposals Approved during January, 1994, to December, 1994

States	No. of	Amt. of	
	Financial Approvals	Investment (Rs, Cr.)	
Andhra Pradesh	73	796.15	5.61
Assam Bihar	1 5	0.07 20.59	0.00 0.15

States	I	, No. of Financial oprovals	Amt. of Investment (Rs. Cr.)	
Gujarat		53	1149.69	8.10
Haryana		58	202.06	1.42
Himachal Pradesh		7	10.45	0.07
Karnataka		76	288.30	2.03
Kerala		14	11.39	0.08
Madhya Pradesh		25	429.31	3.03
Maharashtra		216	3744.71	26.40
Orissa		5	57.28	0.40
Punjab		21	495.90	3.50
Rajasthan		35	253.61	1.79
Tamil Nadu		102	638.98	4.50
Tripura		1	0.68	0.00
Uttar Pradesh		45	52.51	0.37
West Bengal		45	2844.21	20.05
Andaman & Nicobar		3	0.06	0.00
Arunachal Pradesh		1	0.56	0.00
Chandigarh		4	9.13	0.06
Dadra & Nagar Haveli		4	28.44	0.20
Delhi		102	1704.13	12.01
Goa		6	31.17	0.22
Pondicherry		9	111.22	0.78
Daman & Diu		3	3.05	0.02
Others (States not indicated)		147	1302.01	9.18
	Fotal 1	.061	14185.66	

101 Written Answers

[14 DEC. 1998]

to Unstarred Questions 102

Statement-II

State-wise Break up of Foreign Collaboration & Foreign Direct Investment Proposals Approved during January, 1995, to December, 1995 States No. of Amt. 6f

States	No. of	Amt. 6f	
	Financial Approvals	Investment (Rs. Cr.)	
Andhra Pradesh	79	434.73	1.36
Assam	2	1.22	0.00
Bihar	5	6.55	0.02
Gujarat	59	426.29	1.33
Haryana	73	212.37	0.66
Himachal Pradesh	6	24.79	0.08
Karnataka	116	1332.38	4.15
Kerala	7	11.64	0.04
Madhya Pradesh	15	66.75	0.21
Maharashtra	170	2455.33	7.66
Orissa	12	1103.15	3.44
Punjab	13	242.95	0.76
Rajasthan	28	129.86	0.40

States	No. of	Amt. of	
	Financial	Investment	
	Approvals	(Rs. Cr.)	
Tamil Nadu	137	1525.26	4.76
Uttar Pradesh	48	636.64	1.99
West Bengal	44	1168.41	3.64
Andaman & Nicobar	1	0.02	0.00
Arunachal Pradesh	1	10.50	0.03
Chandigarh	2	0.80	0.00
Dadra & Nagar Haveli	4	20.91	0.07
Delhi	132	11835.28	36.90
Goa	6	21.97	0.07
Pondicherry	9	84.60	0.26
Daman & Diu	0	0.00	0.26
Others (States not indicated)	385	10319.18	32.18
Total	1354	32071.59	

103 Written Answers [RAJYA SABHA]

Statement-III

State-wise Break up of Foreign Collaboration & Foreign Direct Investment Proposals Approved during (January, 1996 to December, 1996

State	No. of	Amt. of	
	Financial	Investment	
	Approvals	(Rs. Cr.)	
Andhra Pradesh	73	908.95	2.51
Assam	0	0.00	2.51
Bihar	13	49.93	0.14
Gujarat	69	848.91	2.35
Haryana	69	573.44	1.59
Himachal Pradesh	4	33.57	0.09
Jammu & Kasmir	1	8.01	0.02
Karnataka	140	3423.39	9.47
Kerala	23	423.30	1.17
Madhya Pradesh	25	893.72	-2.47
Maharashtra	258	3622.28	10.02
Meghalaya	1	2.50	0.01
Nagaland	0	0.00	0.01
Orissa	15	810.95	2.24
Punjab	17	486.99	1.35
Rajasthan	19	80.56	0.22
Tamil Nadu	156	2386.56	6.6
Uttar Pradesh	64	1509.05	4.1
West Bengal	49	1029.61	2.85
Chandigarh	2	0.10	0.0
Dadra & Nagar Haveli	3	6.69	0.02

States			No. of Financial	Amt. of Investment	
			Approvals	(Rs. Cr.)	
Delhi			108	2644.01	7.31
Goa			12	185.47	0.51
Pondicherry			8	56.11	0.16
Daman & Diu			1	0.24	0.00
Others (States not	indicated)		429	16165.52	44.72
		TOTAL	1559	36149.86	

[14 DEC, 1998]

to Unstarred Questions 106

105 Written Answers

Statement-IV

State-wise Break up of Foreign Collaboration & Foreign Direct Investment Proposals Approved during January, 1997 to December, 1997

States		No. of Financial Approvals	Amt. of Investment (Rs. Cr.)	
Andhra Pradesh		67	3141.90	5.72
Bihar		8	52.08	0.09
Gujarat		65	3132.62	5.71
Haryana		43	827.78	1.51
Himachal Pradesh		4	14.15	0.03
Jammu & Kashmir		0	0.00	0.03
Karnataka		153	3114.83	5.67
Kerala		12	22.24	0.04
Madhya Pradesh		28	5081.72	9.26
Maharashtra		233	6219.33	11.33
Manipur		1	3.19	0.01
Meghalaya		1	6.00	0.01
Nagaland		1	3.68	0.01
Orissa		16	4695.37	8.55
Punjab		20	565.46	1.03
Rajasthan		31	1613.46	2.94
Tamil Nadu		172	3914.60	7.13
Uttar Pradesh		66	356.49	0.65
West Bengal		40	998.30	1.82
Chandigarh		1	0.06	0.00
Dadra & Nagar Haveli		2	9.98	0.02
Delhi		115	5324.19	9.70
Goa		13	71.40	0.13
Pondicherry		5	62.13	0.11
Daman & Diu		2	8.74	0.02
Others (States not indicated)		567	15651.64	28.51
	TOTAL	1666	54891.34	

Statement-V

State-wise Break up of Foreign Collaboration & Foreign Direct Investment Proposals Approved during January, 1998 to October, 1998

States		No. of	Amt. of	
		Financial -Approvals	Investment (Rs. Cr.)	
Andhra Pradesh		55	570.07	2.33
Bihar		4	44.65	0.18
Gujarat		36	2655.20	10.86
Haryana		35	205.25	0.84
Himachal Pradesh		1	0.33	0.00
Karnataka		84	4805.73	19.65
Kerala		9	12.93	0.05
Madhya Pradesh		12	657.33,	2.69
Maharashtra		149	2679.05	10.96
Meghalaya		2	44.46	0.18
Orissa		8	330.54	1.35
Punjab		7	53.79	0.22
Rajasthan		8	65.14	0.27
Tamil Nadu		104	2724.28	11.14
Uttar Pradesh		35	185.10	0.76
West Bengal		30	1171.05	4.79
Andaman & Nicobar		1	12.12	0.05
Chandigarh		4	65.48	0.27
Dadra & Nagar Haveli		3	8.22	0.03
Delhi		71	773.82	3.10
Goa		16	114.62	0.47
Pondicherry		4	36.71	0.15
Daman & Diu		5	5.60	0.02
Others (States not indicated)		306	7232.37	29.58
	TOTAL	989	24453.84	

Investment made in the public and private sectors

1600. SHRI PRAFULL GORADIA: Will the Minister of INDUSTRY be pleased to state:

(a) the details of investment made in the public and private sectors during the last two years, State-wise;

(b) whether there is any reluctance on the part of the investors to make investment in the backward States; and

(c) the steps taken or proposed to be taken by Government in this regard?

THE MINISTER OF INDUSTRY (SHRI SIKANDAR BAKHT): (a) The State-wise details of investment in the Public and Private Sectors during the last two years are given in the enclosed Statement (*See* below).

(b) and (c) In the present liberalised regime, investment decision are left to the commercial perception of the investors. With a view to promoting industrialization in backward areas, the Government announced the Growth Centre Scheme in June, 1988 under which basie infrastructural facilities like power, water,